

Annexure 6												
List of Stakeholders as on March 31, 2024												
Name of the corporate debtor: Rain Automotive India Pvt Ltd; Date of commencement of liquidation: Jan 2, 2020; List of stakeholders												
List of operational creditors (other than Workmen, Employees and Government Dues)												
Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remark
Date of Receipt	Amount Claimed	amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
25-02-2020	40,98,372	4,02,666	Rent	NA	NA	NA	9.83%	0.00%	0.00%	36,95,706	0.00%	1. No proof of claim i.e. invoice raised and submitted for rejected part of the claim. 2. TDS deducted by CD during FY 2018-19 along with interest @18% is considered the claim against the CD 3. Creditor is holding interest free security deposit of Rs. 11,25,000 as per rent agreement, and yet to reimbursed to the account of CD.
	40,98,372	4,02,666					9.83%					